



**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.234/2020
in
O.A. No.374/2018**

This the 18th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Smt. Phoolwati Devi
W/o late Umed Singh
R/o C-213, Kurat Mohalla
Vill & Post: Chhawla
New Delhi – 110 071. **Applicant**

(through Advocate Shri A. K. Trivedi)

Versus

Ms. Varsha Joshi
The Commissioner
North Delhi Municipal Corporation
Civic Centre, Minto Road
New Delhi. **Respondents**

(through Advocate Shri Manjeet Singh Reen)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

At the outset, learned counsels for the parties submit that directions of this Tribunal in the aforesaid OA, the subject matter in the present CP, have been complied with.



2. In view of the aforesaid, the present CP is closed with the consent of learned counsels for the parties. Notice is discharged. No costs.

(R.N. Singh)
Member (J)

(A. K. Bishnoi)
Member (A)

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